

Annexure-2

Name of the Corporate Debtor: Kunal Structural Developers & Industries Private Limited				Date of commencement of CIRP: 23.05.2022				List of creditors as on: 31.12.2022			
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Unsecured financial creditors belonging to any class of creditors

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Barkha Agarwal	06.06.2022	28,496,954.00	28,496,954.00	Unsecured	0	0	No	39.50	0	0	0	0	
2	Usha Agarwal	06.06.2022	10,679,291.00	10,679,291.00	Unsecured	0	0	No	14.80	0	0	0	0	
3	Ravi Maheshwari	06.06.2022	11,017,668.00	11,017,668.00	Unsecured	0	0	No	15.27	0	0	0	0	
4	Jitendra Kumar Gupta	18.06.2022	6,684,225.00	6,684,225.00	Unsecured	0	0	No	9.26	0	0	0	0	
5	Deepti Gupta	18.06.2022	3,986,324.00	3,986,324.00	Unsecured	0	0	No	5.53	0	0	0	0	
6	Hema Jain*	18.07.2022	7,173,018.00	0.00	Unsecured	0	0	No	-	0	0	7,173,018.00	0	Rejected
7	Sunil Kumar Pandey	15.07.2022	5,704,098.00	5,704,098.00	Unsecured	0	0	No	7.91	0	0	0	0	
8	Shilpa Verma	28.07.2022	5,579,540.00	5,579,540.00	Unsecured	0	0	No	7.73	0	0	0	0	
TOTAL			79,321,118.00	72,148,100.00		-	-		100.00	-	-	7,173,018.00	-	

* This claim was rejected upon direction of COC decision at its 6th COC Meeting held on 25.12.2022 in view of receipt of the entire settlement claim amount vide order dated 15.11.2022 passed by Central Distt, His Hazari Court, New Delhi vide Bail Application No 2112/2022 and FIR N 321/2018 registered under Section 420/120B of the IPC by PS Karol Bagh, New Delhi, after following the principles of natural justice.